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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 1299 of 1998

New Delhi, this the 20th day of July, 1998

Hon'ble Mr. R K Ahooja Member (A)

Sh. Laxman Singh, S/O Late Sh.
Phool Singh, Retd
Sub-Postmaster, Deeg Gate Post
Office Mathura, C/O Sh. Jai Ram
Singh, Asstt. Commandant B.S.F.,
Shyam Bihar, Nazalgarh, New Delhi
- 43.

--APPLICANT.

(By Advocate Sh. O P Sharma)

Versus

1. Union of India through the Secretary, Ministry of Communication (Dept. of Posts), New Delhi.
2. The Chief Postmaster General, U.P. Circle, Hazratganj, Lucknow.
3. The Sr. Supdt. Post Offices, Mathura Division, Civil Lines, Mathura.

--RESPONDENTS.

(None)

O R D E R (ORAL)

BY MR. R K AHOOJA, MEMBER (A) -

Counsel for the applicant seeks permission to withdraw this Original Application. The permission to withdraw this OA is granted with a liberty to file a fresh OA, if so advised.

R K Ahooja -
(R K AHOOJA)
MEMBER (A)

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